## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/215 & 216/CAA/2017

NAME OF THE TRANSFEROR

: VIJAS INFRASTRUCTURES PVT LTD

NAME OF THE TRANSFEREE

: OTTAPATH PROJECTS & DEVELOPERS PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. TKBHASKAR

VIKRAM .P. JAIN

SHWETHA VASUDEVAN

Counsel for the Petitioners

**ORDER** 

Counsel for the applicant present and made his submissions. Heard. Order is reserved.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

bc